## Annexure-3

## Name of the corporate debtor: Aastha Buildhome Developers Private Limited Date of commencement of CIRP: 09.12.2022

List of Creditors as on: 06-03-2025

## List of Secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amou nt of conti ngent	Amou nt of any mutual	Amount of claim not admitted	Amount of claim under verificati	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amo unt cove red by guar ante e	Whether related party?	% voti ng shar e in CoC	claim	dues, that may be set-off	uumueu	on	
1.		20/12/20 22	10,23,21,036.0 0		Secured Loan	10,23,21,036.00		No	28.06	Nil	Nil	Nil	Nil	By an order dated 22nd January 2025, the Honourable Adjudicating Authority (AA) had granted permission for the withdrawal of the claim. However, it is pertinent to note that Piramal is not a member of the Committee of Creditors (COC), and the Resolution Professional (RP) has submitted an application for the reconstitution of the COC before the AA on 6th March 2025.
	Total		10,23,21,036. 00	10,23,21,036.0 0		10,23,21,036.0 0			28.06					